

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

30.

C.P. (IB)/722(MB)2023

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **15.04.2024**

NAME OF THE PARTIES:

Samata Nagari Sahkari Patsanstha
Maryadit

Vs.

Shri. Sanjay Chandrakant More

SECTION: 95(1) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

1. Ms. Vinita Shetty, Ld. Counsel appearing on behalf of the Financial Creditor/RP through VC. None present for the Personal Guarantor.
2. Ld. Counsel for the RP submits that he has filed IA for taking on record the RP report before the registry which is under scrutiny.
3. List this matter for further consideration on **07.05.2024**.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)